

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.240 - CP/7(AHM)2023
With
ITEM No.241 - Com.App/2(AHM)2023

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Oanali J Saherwala
V/s
West End Sports Club Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 15/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Mr. Pavan S Godiawala, Ld. Adv
For the Respondent :Mr. Salil M Thakore, Ld. Adv.

ORDER

Applicant has filed short synopsis on 12.02.2024 vide Inward Diary No. 1175 which is taken on record.

Learned counsel for the applicant submits that he has already filed synopsis in September, 2023 on behalf of R-1 to R-5 in the shape of written submission.

Re-list on 14.03.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)